

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 33(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
PRESIDENT

SH. SANTANU KUMAR MOHAPATRA  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2016

NAME OF THE COMPANY: **Vishisht Kumar Goyal**  
**Vs.**

**M/s. Mahamaya Exports Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	ASHISH AGGARWAL	Adv	Resp 5 & 6	] H. Kaur
2.	HARLEEN KAUR	Adv		

3. Samrath Kalia

4.	Harshit Agarwal		Adv Petitioner	Hansraj
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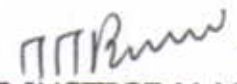
5.	Amit Kumar		Adv. Respondent	] - [Signature]
			1, 2, 3, 4	

**Order**

Ld. Counsel for Respondent No. 2 has placed on record a copy of  
Order passed in CO.A(SB) 25/2016 dated 6<sup>th</sup> June, 2016 by the Hon'ble  
High Court of Delhi, staying the order passed by a Bench of CLB dated  
26.05.2016.

Contd...2/-

2. However, Ld. Counsel for the Petitioner stated that the order dated 6<sup>th</sup> June, 2016 was implemented before passing the stay order by the Hon'ble High Court of Delhi.
3. Be that as it may, the hearing is deferred to 05.08.2016 at 10.30 a.m.
4. In the meanwhile the pleadings be completed in both the petitions.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)